

Misc. No.12/2020  
Sudarshan Wadehra Vs. Tripta Gupta

(Through V/C Cisco-Webex)

25.06.2020

At 02:30 PM to 02:33 PM

Present : Sh. Rajan Chaudhary, for the petitioner.

Sh. Pankaj Malik, for the respondent.

Vide separate order, **the application filed by the petitioner  
U/s 36 DRC Act is dismissed.**

A scanned copy of the order be sent to the Coordinator,  
Computer Branch for uploading it at the website and also a copy be sent to  
the Ld. Court concerned.

File be consigned to record room after due compliance.



(RAJINDER KUMAR)

SCJ-cum-RC (West), THC

Delhi: 25.06.2020